

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2803
(TO BE ANSWERED ON 03.08.2022)

SETTING UP OF RECRUITMENT AGENCY

2803. SHRI KUMBAKUDI SUDHAKARAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has setup any Organizations/Establishments/Firms such as Broadcast Engineering Consultants India Limited (BECIL) for recruiting staff to work at various Union Government Departments/Schemes/Projects etc.;
- (b) if so, the details thereof along with the total number and names of all such establishments/firms since 2004, year-wise;
- (c) the total number of persons employed in the Government through such establishments year-wise since 2004;
- (d) the department wise details of engagement of consultants through such firms since 2004;
- (e) the details of designations given to the consultants employed through such firms; and
- (f) the details on the wage policy and leave policy for various posts since 2004 including the details of amendments made, if any?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): Broadcast Engineering Consultants India Limited (BECIL) is a Mini Ratna Central Public Sector Enterprises (CPSE) incorporated on 24th March, 1995, under the erstwhile Companies Act, 1956 (now Companies Act 2013). BECIL has been mandated for providing project consultancy services and turnkey solutions for broadcast engineering and establishment of transmission facilities etc. BECIL has diversified into strategic projects relating to Information Communication Technology (ICT), Electronic Surveillance, Electronic media contents etc. Alongside these activities BECIL is also undertaking Human Resource related activities like provision and training of manpower in Highend technology projects related to broadcasting, ICT social media, digital forensics etc.

(f): Posts in various Departments and Ministries of Central Government are governed by respective Recruitment and Service Rules.
